

Non-playing of National Anthem at medal awarding ceremonies at Seoul

916. SHRI H. HANUMANTHAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it was a fact that the respective National Anthems were sung when the winners were awarded Gold Medals in the Asian Games at SEOUL;

(b) whether it is a fact that Indian National Anthem was not sung when Gold Medals were awarded; and

(c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) and (b) When a sportsperson belonging to particular country was awarded a Gold Medal, the National Anthem of that country was played. When Indian sportspersons were awarded Gold Medal, the National Anthem of India was played.

(c) Does not arise.

Marmagao Port Trust

917. SHRI H. HANUMANTHAPPA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that the Hon'ble Prime Minister during the Centenary celebrations of Marmagao Port Trust assured that the Port will be connected with Broad gauge railway line; and

(b) if so, what action has been taken in pursuance of this assurance?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) The Prime Minis-

ter in his inaugural address during the Centenary Celebrations of Mormugao Port held on 15 April, 1985 had stated that conversion of meter gauge line connecting Mormugao with Miraj would be considered. In pursuance of this, Rail India Technical and Economic Services Ltd. (RITES) an undertaking of the Ministry of Railways (Railway Board) have been entrusted with a techno-economic feasibility study for conversion of metre-gauge line into a broad gauge line. The Ministry of Railways has also undertaken the updating of an earlier survey for a West Coast line from Mangalore to Roha via Goa.

Five year law course in Delhi University

918. SHRIMATI PRATIBHA DEVISINGH PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Delhi University has not started the five year degree course for law;

(b) if so, what are the reasons therefor and by when the said course is proposed to be started; and

(c) what are the names of universities which have already started this course together with the number of students enrolled in those Universities?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) The Bar Council of India, which is responsible for maintenance of standard in legal education has decided that all the Universities will be required to switch over to the five year degree course in Law w.e.f. the academic year 1987-88. However, the UGC has appointed a Committee consisting of Justice M. H. Beg and the Chairman of the Bar Council of

India to examine the matter before advising universities to implement the decision of the Bar Council of India. started the five year degree course in Law:—

1. Mohan Lal Sukhadia University, Udaipur.
2. Rajasthan University, Jaipur.
3. Jodhpur University, Jodhpur.
4. G.N.D. University. Amritsar.
5. M.D. University Rohtak.
6. Shivaji University, Kolhapur.
7. Poona University, Pune.
8. Marathwada University Aurangabad.
9. South Gujrat University, Surat.
10. Bhavnagar University.
11. Bharatiya University.
12. Bharatidasan University.
13. Madras University.
14. Madurai University.
15. Sri Venkateswara University, Tirupati.
16. Kerala University. Trivendrum.
17. Calicut University.
18. Mysore University, Mysore.
19. Bhagelpur University.
20. Calcutta University.

The number of students who have enrolled themselves for this course is not readily available.

जवाहरलाल नेहरू विश्वविद्यालय में प्रवेश लेने वाले अनुसूचित जातियों और अनुसूचित जनजातियों के विद्यार्थियों की संख्या में कमी

919. श्री शरद यादव : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच कि जवाहरलाल नेहरू विश्वविद्यालय में इस वर्ष अनुसूचित

जातियों और अनुसूचित जनजातियों के बहुत कम विद्यार्थियों को प्रवेश मिला है, और

(ख) यदि हां, तो इसके क्या कारण हैं।

मानव संसाधन विकास मंत्री (श्री पी० वी० नरसिंह राव : (क) जी, नहीं। इस वर्ष 114 अनुसूचित जाति/अनुसूचित जनजाति के छात्रों को अध्ययन के विभिन्न पूर्णकालिक कार्यक्रमों में दाखिल किया गया है जबकि 1984-85 में 91 और 1985-86 में 92 छात्रों को दाखिला दिया गया था।

(ख) प्रश्न नहीं उठता।

Payments to authors by National Book Trust

920. SHRI TALARI MANOHAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news item in Economic Times of 12th October, 1986 regarding affairs of National Book Trust; and

(b) whether Government are aware that payments have not been made to authors at various places including Jaipur by National Book Trust?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Payment of royalty to authors by the National Book Trust is a continuous process. In some cases royalty payment is delayed for want of legal and other documents. It is a fact that royalty payment to some authors including some from Jaipur has been held up due to some technical difficulty.